

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

No. 999 /Confdl./2014  
II-2-69/2011(Pt.-5)

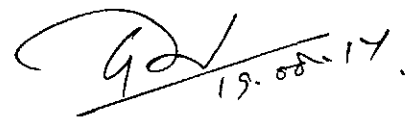
Jabalpur, Dated 19<sup>th</sup> August, 2014

The Madhya Pradesh State Judicial Academy, Jabalpur, High Court of Madhya Pradesh (MPSJA) is going to conduct Specialized Training Programmes for the Judges of the Sub-ordinate Courts in pursuance of the Guidelines of the Government of India for release and utilization of Grant-in-aid recommended by 13<sup>th</sup> Finance Commission (FC-XIII).

In this connection **1<sup>st</sup> Workshop on 'Role of various Stakeholders under the Juvenile Justice (Care & Protection of Children) Act, 2000'**, shall be organized on **30<sup>th</sup> August, 2014 (Saturday)** at **Madhya Pradesh State Judicial Academy, Jabalpur**. A group of 40 candidates including 25 Police Officers of Child Welfare Committee, 10 Superintendent / Incharge Officers of various Homes constituted under the Act and 5 Principal Magistrates of Juvenile Justice Boards will participate in the workshop.

The 5 Principal Magistrates whose names have been mentioned in the endorsement will participate in the workshop.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 1000 /Confdl./2014  
II-2-69/2011(Pt.-5)

Jabalpur, Dated 19<sup>th</sup> August, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
  1. Shri Shashi Bhushan Sharma, VI C.J.Cl.-I & ACJM, Indore.
  2. Shri Ahamed Raza, II AJ to I C.J.Cl.-I, Damoh.
  3. Shri Anand Jambhulkar, AJ to I C.J.Cl.-I, Betul.
  4. Smt. Arti Sharma, II C.J.Cl.-II, Dhar.
  5. Shri Sunil Ahirwar, II C.J.Cl.-II, Mandla.

**With a direction to participate in the 1<sup>st</sup> Workshop on 'Role of various Stakeholders under the Juvenile Justice (Care & Protection of Children) Act, 2000', on 30<sup>th</sup> August, 2014 (Saturday) at Madhya Pradesh State Judicial Academy, Jabalpur.**

3. The participants shall be provided with free lodging-boarding at MPSJA and local conveyance (for pick and drop from Railway Station / Bus Stand to Academy and during medical emergency) by the Academy.

The accommodation in the Guest House of the Academy shall be available to the participants only from 3:00 p.m. onwards on the preceding day of commencement of workshop and upto 10:00 a.m. on the succeeding day of the end of workshop.

4. The participants shall be provided with tea, breakfast, working lunch and dinner.
5. The participants are requested to send their **itinerary** at least three days prior to the date of workshop to Academy. The participants may contact Academy on **Tel. Nos. 0761-2626945, 2629304, Fax: 0761-2628679.**
6. Travelling allowances of the participants shall be reimbursed as per Rules on the spot on production of details and documentary proof of the to & fro journey.
7. The participants are requested to arrange their Board Diary in such a manner that no case is listed on the dates on which they are directed to attend this workshop. If, cases have already been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
8. The participants should not seek any exemption or adjustment unless it is a case of **vis-major**.
9. After completion of the workshop, the participants are requested to intimate the Registry about their participation.
10. The District and Sessions Judge, **Indore/ Damoh / Betul / Dhar / Mandla** for information and necessary action.

You are requested to send confirmation of receiving of this communication immediately, by fax.

11. The District & Sessions Judge, Jabalpur has been allocated an amount of Rs. 80,000/- to meet out all expenses to be incurred for organizing the 1<sup>st</sup> Workshop on 'Role of various Stakeholders under the Juvenile Justice (Care & Protection of Children) Act, 2000', on 30<sup>th</sup> August, 2014 (Saturday) at Madhya Pradesh State Judicial Academy, Jabalpur.
12. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information.
13. The Director, MPSJA, Jabalpur, for information and necessary action.

  
19.08.14

(VED PRAKASH)  
REGISTRAR GENERAL